



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO DIVISION BENCH-I) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
87	WP(C)/2518/2016 FIXED	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
88	I.A.(Civil)/387/2022 FIXED, WITH MAT.APP./47/2017 (D/O) in Mat.App./47/2017 <b>WITH</b> I.A.(Civil)/386/2022	DR MOHD MERAJ ALAM <b>Versus</b> MRS REHANA BEGUM and ANR  DR MOHD MERAJ ALAM <b>Versus</b> MRS REHANA BEGUM and ANR	MR.P DEKA MR.A CHETIA MR.M SAHEWALLA  MR G N SAHEWALLA MR.A CHETIA MR.M SAHEWALLA	MR. D DAS SR. ADV H A AHMED MR. R ALI MR A S SK
89	I.A.(Civil)/2910/2022 B/O, CONNECTED WITH ITEM NO. 17 OF THE DAILY CAUSE LIST in WA/295/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR. <b>Versus</b> SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR R KALITA
90	I.A.(Civil)/2913/2022 B/O in WA/11512/2022 <b>WITH</b> WA/11512/2022 (Filing Number)	BHARATI CHETRI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  BHARATI CHETRI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. E	MR P R SARMA  MR P R SARMA	GA, ASSAM SC, PWD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
16	WP(C)/6252/2022 B/O	NUR MOHAMMAD <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
17	I.A.(CrI.)/442/2022 FIXED in CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	<b>WITH</b> CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
18	I.A.(Civil)/2903/2022 FIXED in WP(C)/5985/2022	MALEKA KHATUN @ MALEKA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/5985/2022	MALEKA KHATUN @ MALEKA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**ADMISSION**

13	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS SC, GHC SC, FINANCE
14	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
60	WP(C)/5097/2021 B/O	RANJAN CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A TALUKDAR MR S BORTHAKUR MR. P BOIRAGI MR. S J SARMAH MS. P BORAH	GA, ASSAM
61	WP(C)/3644/2022 B/O	CHINAITHI ATMA SAHAYAK GOTE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM SC, WPT AND BC
<b>MOTION</b>				
62	WP(C)/5951/2022 FIXED	BOARD OF DIRECTORS OF DHUBRI WHOLESALE CONSUMERS CO- OPERATIVE STORES LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
63	WP(C)/6160/2022 CAVT. NO.09222022, 117800009242022, 117800009252022, 117800009282022, 117800009322022, 117800009342022, 117800009352022, 11780000936/2022 FIXED	KANAYA SAHA @ KANAYAHAL SAHA AND 8 ORS. <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR S C DAS MR RATAN KALITA MR P BURAGOHAIN	GA, ASSAM MR B CHOUDHURY (FOR CAVEATOR)
64	WP(C)/6220/2022 B/O	FAYZ AHMED AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
65	WP(C)/6233/2022 B/O	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, WATER RESOURCE
66	WP(C)/6253/2022 B/O	M/S. DEEP TRADERS TRANSPORT AND ANR. <b>Versus</b> THE UNION OF INDIA AND 13 ORS.	MR P SHARMAH MR P SONOWAL	ASSTT.S.G.I.

**ORDER (IMPLEADMENT OF PARTY)**

67 I.A.(Civil)/2912/2022  
CONNECTED WITH ITEM NO. 52 IN  
DAILY CAUSE LIST  
in WP(C)/1626/2021

RUBI SAIKIA BHOWMIK  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR. S C BISWAS  
MS A BORAH

GA, ASSAM  
SC, AG  
SC, P H E

**ORDERS**

68 WP(C)/5441/2022  
FIXED

PRAHLAD HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR. K K PHUKAN  
MS J BORUAH

SC, P AND R.D.  
GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	WP(C)/6077/2022 FIXED	DWIJEN GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, AG SC, FINANCE
55	WP(C)/6217/2022 B/O	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
56	WP(C)/6236/2022 B/O	SHYAM SUNDAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, WATER RESOURCE SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
64	Crl.Pet./969/2022 B/O	PADAM CHAND JAIN AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G K DEKA MR C GOGOI MR. B P SAHU	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
65	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. M KALITA MR. A CHAUDHURY	SC, CBI
66	Bail Appln./2215/2022 FIXED	NAYANMANI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS A SINGHA	PP, ASSAM
67	Bail Appln./2235/2022 WITH CASE DIARY, FIXED	JIRSONG TERANG <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
68	Bail Appln./2244/2022 WITH CASE DIARY, FIXED	PINKU DEY <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
<b>ORDERS</b>				
69	I.A.(Crl.)/551/2022 CRL.PET. 731/2021(D/O), B/O. in Crl.Pet./731/2021	RESHMI MISTRY (SAHA) AND 3 ORS <b>Versus</b> SAUMEN MISTRY AND ANR	MR. T J MAHANTA MR. A BORUA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	WP(C)/6104/2022 CAVT. NO.09852/022, FIXED	AVADHESH KUMAR SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
53	WP(C)/6132/2022 FIXED	PRODIP KUMAR KHOUND <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
54	WP(C)/6213/2022 B/O	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU.
<b>ADMISSION</b>				
55	WP(C)/4911/2022 FIXED	DR. BIREN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, AG MR. S K MEDHI MR. S BORA, SC, SCERT (R-4) SC, FINANCE
<b>ORDERS</b>				
56	WP(C)/5781/2019 B/O	HAREKRISHNA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A DEKA	SC, ELEM. EDU SC, ELEM. EDU
57	Cont.Cas(C)/58/2020 B/O	BEDANTA HAZARIKA AND ANR. <b>Versus</b> MANINDER SINGH, I.A.S. AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR. D SAIKIA MR. R MAZUMDAR MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA
58	WP(C)/1890/2021 B/O	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN

59	WP(C)/5491/2021 B/O	GAYATRI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
60	WP(C)/716/2022 B/O	SAILENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	SC, EDU
61	WP(C)/4127/2022 B/O	VIVEK DEKA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, HIGHER EDU GA, ASSAM
	<b>WITH</b>			
62	WP(C)/4288/2022	SAYED SADULLA AHMED AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	SC, HIGHER EDU GA, ASSAM
	<b>WITH</b>			
63	WP(C)/4297/2022	DIPANKAR BORA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MS. S CHUTIA	SC, HIGHER EDU SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### **DELIVERY OF ORDER**

66	Bail Appln./904/2022 (AT 3:00 PM)	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR A JAIN MR M HUSSAIN MR S DAS MR. S A HUSSAIN MR D J HALOI MS S SHARMA	MR. P KATAKI(SPL.PP) PP, ASSAM
----	--------------------------------------	--	--	-----------------------------------

#### **WITHDRAWAL**

67	Bail Appln./2229/2022 B/O	TAPASH ROY <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI MR. M PANDIT	PP, ASSAM
----	------------------------------	---	--	-----------

#### **MOTION (BA)**

68	Bail Appln./2424/2022 B/O	MD. SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
69	Bail Appln./2430/2022 B/O	ABHISEK DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
70	Bail Appln./2431/2022 B/O	MUKADDESH ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

#### **MOTION**

71	Bail Appln./2423/2022 B/O	RITESH KUMAR SOGANI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. P P BARUAH MR. A CHAUDHURY	PP, ASSAM
----	------------------------------	--	--	-----------

#### **BAIL HEARING (BA)**

72	Bail Appln./2120/2022 WITH CASE DIARY, FIXED	MOFIJUL ALI PARAMANIK @ MOFIZUL ALI PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
73	Bail Appln./2122/2022 WITH CASE RECORD AND CASE DIARY, FIXED	BIKASH PAUL @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
74	Bail Appln./2128/2022 WITH CASE DIARY, FIXED	NAMITA DEBBARMA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[THIS BENCH WILL SIT AT 10:30 AM**

**JUDGMENT WILL BE DELIVERED BY HIS LORDSHIP  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
SITTING SINGLY, ON BEHALF OF THE DIVISION  
BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Review.Pet./13/2021 WITH WP(C)/2650/2019 (D/O)	HURMUJ KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### JUDGMENT

62	WP(C)/2192/2022 AT 10:30 A.M.	MAHMUD HUSSAIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AFDC
	<b>WITH</b>			
63	WP(C)/2161/2022	M/S PALLARPAM FISHERY SAMABAI SAMITEE LIMITED <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND 3 ORS (E)	MR. S KATAKI MS. R DUTTA	MR. D DAS SR. ADV (r-4) MR S KHOUND (r-4) MR. K MOHAMMED (r-4) MS S SHARMA (r-4) SC, AFDC
	<b>WITH</b>			
64	WP(C)/2288/2022	M/S BATGAON NAYAPARA MEEN SAMABAI SAMITEE LIMITED <b>Versus</b> ASSAM FISHERY DEVELOPMENT CORPORATION LIMITED AND ANR	MR. S KATAKI MS. R DUTTA	SC, AFDC
	<b>WITH</b>			
65	WP(C)/2755/2022	KANAI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	GA, ASSAM SC, AFDC
	<b>WITH</b>			
66	WP(C)/2783/2022	MAHENDRA DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM MR. P SARMA, SC, AFDC
	<b>WITH</b>			
67	WP(C)/2786/2022	AJOY BISWAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b>			
68	WP(C)/2817/2022	M/S 129 HARIA DABLONG MIN S.S. LTD. AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC



69	<b>WITH</b> WP(C)/2862/2022	BIMAL KRISHNA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, AFDC
70	<b>WITH</b> WP(C)/2869/2022	RAMESH KR DAS AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR S KHOUND MS. U BARUAH MR D J MEDHI	SC, AFDC
71	<b>WITH</b> WP(C)/2894/2022	M/S BISHKHOWA MACH DHARA AND UNNAYAN SS LTD AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR S KHOUND MS. U BARUAH MR D J MEDHI	SC, AFDC
72	<b>WITH</b> WP(C)/2913/2022	M/S VIVEKANANDA ATMA SAHAYAK GOT AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
73	<b>WITH</b> WP(C)/2955/2022	MAHENDRA DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 9 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, FISHERY
74	<b>WITH</b> WP(C)/2972/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 2 ORS.	MR B SINHA	SC, AFDC
75	<b>WITH</b> WP(C)/2987/2022	KARIMGANJ KALYAN PARISHAD <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MS. A CHETRY	SC, AFDC
76	<b>WITH</b> WP(C)/3042/2022	BIMAL KRISHNA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, AFDC
77	<b>WITH</b> WP(C)/3043/2022	SIVA BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	GA, ASSAM SC, AFDC
78	<b>WITH</b> WP(C)/3046/2022	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
79	<b>WITH</b> WP(C)/3188/2022	DHUMKAR FISHERMEN COOPERATIVE SOCIETY LTD AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, AFDC
80	<b>WITH</b> WP(C)/3348/2022	AKASHI GANGA RURAL DEVELOPMENT NON-GOVT. ORGANIZATION <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, AFDC
81	<b>WITH</b> WP(C)/4202/2022	M/S BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR S KHOUND MR D J MEDHI	MR. A K HUSSAIN, (R.Nos 6) MS S HAZARIKA, (R.Nos 6) MR A HAQUE, (R.Nos 6) SC, AFDC

82	<b>WITH</b> WP(C)/4206/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M K CHOUDHURY MR S KHOOND MR D J MEDHI	SC, AFDC
83	<b>WITH</b> WP(C)/4273/2022	DHARANI DAS AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS (H)	MR. M K CHOUDHURY MR S KHOOND MR D J MEDHI	SC, AFDC
84	<b>WITH</b> WP(C)/4346/2022	KANAI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH	GA, ASSAM SC, AFDC
85	<b>WITH</b> WP(C)/4347/2022	SIVA BHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH	GA, ASSAM SC, AFDC
<b>ORDER (STAY VACATING)</b>				
86	I.A.(Civil)/863/2022 B/O <b>in</b> WP(C)/5563/2021 <b>WITH</b> WP(C)/5563/2021	SRISHTI ASSOCIATES INDIA <b>Versus</b> FATIK BHATTACHARJEE AND 11 ORS.  FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B PATHAK R PHADANI  MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR P SARMA MR P SONOWAL  GA, ASSAM SC, APDCL MR. B PATHAK (R-9) MR. R THADANI (R-9) MR B HAZARIKA (R-9) MR V KUMAR (R-9)
<b>ORDERS</b>				
87	WP(C)/6046/2022 FIXED	M/S KHONA TEA ESTATE LLP AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	SC, INDUSTRIES AND COMMERCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
55	WP(C)/1967/2020 FIXED	JAGODA RANJAN DEB AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG MR. J LASKAR (R-5) MR R DAS (R-5)
<b>WITH</b>				
56	WP(C)/9258/2019	JAGODA RANJAN DEB AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP GA, ASSAM
<b>ORDERS</b>				
57	WP(C)/1192/2022 B/O	ANIMA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM SC, AG SC, SOIL CONSERVATION DEPTT. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022

14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
54	AB/2719/2022 FIXED	JISHU DAS <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MS. R TALUKDAR	PP, ASSAM
55	AB/2799/2022 B/O	RANJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
<b><u>ADMISSION</u></b>				
56	Crl.Rev.P./274/2021 WITH LCR (THREE FILES), B/O.	AJOY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R SENSUA MR S DAS MR D BORAH	MR S M BARUAH (r-2) MR S GOSWAMI (r-2) PP, ASSAM
<b><u>ORDERS</u></b>				
57	I.A.(Civil)/1130/2022 B/O in RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR J C GAUR
	<b>WITH</b> RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA <b>Versus</b> SRI JAYANTA LEKHARU AND 32 ORS,	MR. S DEKA MR A D CHOUDHURY MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	<b>WITH</b> I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	<b>WITH</b> I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 18**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
55	WP(C)/8706/2019 B/O	SURESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. C GOSWAMI	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA
<b>ORDERS</b>				
56	Review.Pet./141/2018 WITH WP(C)/5660/2009 (D/O), FIXED	LONGSING TERANG and ANR <b>Versus</b> THE STATE OF ASSAM and 107 ORS	MR.B CHAKRABORTY MR.T R SARMA MR.N G KUNDU MR.L GOGOI MR.P K CHOUDHURY	MR. B ULLAH MR. P HAZARIKA MS. S MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M K BORO (R- 9,14,29,37, 44,47,48,60,75,77,80,81) MR. M AGARWALLA (R- 10,17,27,34, 49,52,57,59,65,67,73,78) MR. R HAZARIKA MR. J ROY MR. H S BORAH MR. C CHAKRAVARTY MS J DAS (R-9,14,29,37, 44,47,48,60,75,77,80,81) MS R MAHANTA (R17) MS T DUTTA (R17) MS P GOGOI (R17) MD BAKKAR ALI SC, EDUCATION
57	WP(C)/1631/2022 B/O	BARNALI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, ELEM. EDU SC, FINANCE SC, BTC
58	I.A.(Civil)/2879/2022 B/O in WP(C)/3142/2022	MAINUDDIN AHMED AND 36 ORS. <b>Versus</b> FAIZUR ALI AND 5 ORS	MR. A M BARBHUIYA	GA, ASSAM

	<b>WITH</b> WP(C)/3142/2022	FAIZUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM
59	I.A.(Civil)/2891/2022 B/O in WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS PADMABATI ROUTRAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MS D KALITA MR. B CHAKRAVARTY
	<b>WITH</b> WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI MS N KALITA	SC, HIGHER EDU MR. B CHAKRAVARTY (R4)
60	WP(C)/4182/2022 WITH LAWAZIMA COURT'S ORDER, B/O	BIDISHA BORTHAKUR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### **MOTION**

47	CRP(IO)/196/2022 FIXED	UNION BANK OF INDIA AND ANR. <b>Versus</b> YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN AND 2 ORS	Mukesh Sharma MS F RAHMAN	
----	---------------------------	--	------------------------------	--

#### **ADMISSION**

48	CRP/100/2018 FIXED, WITH LCR	DHARMESWAR ROBIDAS <b>Versus</b> BOGIRAM BHUYAN AND 2 ORS.	MR J P KACHARI MR. L K BORAH	MR A DASGUPTA (R1-3) MR. B DAS (R1-3) MR. R SARKAR (R1-3) MR. R SAIKIA
----	---------------------------------	--	---------------------------------	---

#### **ORDERS**

49	FAO/40/2022 PART-HEARD, BY SLIP	SIKHA BHUYAN <b>Versus</b> SABIR AHMED AND 9 ORS.	MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	MR. A SARMA MR. B D DEKA MR. S BISWAS MS D DEVI MR A BHATRA MR A DEKA
----	------------------------------------	---	--	--

#### **WITH**

I.A.(Civil)/1909/2022  
in FAO/40/2022

SIKHA BHUYAN  
**Versus**  
SABIR AHMED AND 9 ORS.

MR. P BORAH  
MR GAURAV R DUTTA  
MR C GOGOI

50 I.A.(CrI.)/560/2022  
B/O FOR 20-09-2022  
in AB/2635/2022

AJIT BARUAH  
**Versus**  
THE STATE OF ASSAM

MS. P BORAH

PP, ASSAM

#### **WITH**

AB/2635/2022

AJIT BARUAH  
**Versus**  
THE STATE OF ASSAM

MS. P BORAH

PP, ASSAM

51 I.A.(Civil)/2914/2022  
WITH LCR, B/O  
in RSA/233/2012

ON THE DEATH OF MAKMUD ALI HIS  
HEIRS AND LEGAL REPRESENTATIVES  
MD. SIRAJ ALI and 4 ORS,  
**Versus**

MS. R CHOUDHURY  
MS S S ZIA

MR. T BARUAH  
MR. B DEORI

MUSTT. SAFIRUN BIBI LASKAR

**WITH**  
RSA/233/2012

MUSTT. SAFIRUN BIBI LASKAR and ANR,  
**Versus**  
MD. SIRAJ ALI and 4 ORS,

MR. A C SARMA  
MR. A SARMA  
MR. T BARUAH  
MR. M P GOSWAMI

MS. R CHOUDHURY (R2)  
MR. J ISLAM  
MR. A M S MAZUMDER  
MR. A A R KARIM  
MS. S F MAITAI  
MS. S S ZIA (R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

-

-----

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,21st September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

### **DELIVERY OF ORDER**

48	CRP(IO)/421/2019 (AT 10:30 AM)	KESARI CHAND GOEL <b>Versus</b> SANTOSH KUMAR AGARWAL AND 6 ORS	MR D MAZUMDER MR. S BISWAS MR. C PRADHAN	MR. S DEKA MR. B. DUTTA MR. K K DUTTA MS. J BORO MR J DAS
----	-----------------------------------	---	--	---

### **ORDERS**

49	I.A.(Civil)/2878/2022 B/O in MACApp./371/2022	SRI MADHAB KONWAR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. A BURAGOHAIN	MR. K K BHATRA
	<b>WITH</b> MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR. M KHAN MR. A BURAGOHAIN
	<b>WITH</b> I.A.(Civil)/2042/2022 in MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA	

LEAVE NOTE OF ADVOCATES FOR 21/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022

9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MR. M K SHARMA	21-09-2022	To	21-09-2022
17)	MS. D GHOSH	21-09-2022	To	23-09-2022



# ***The Gauhati High Court, At Guwahati***

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[**SUPPLEMENTARY CAUSE LIST-I**]

[ **FOR WEDNESDAY THE 21<sup>ST</sup> DAY OF SEPTEMBER, 2022** ]

[**AT 10:30 AM**]

**BEFORE**

**HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI  
AND  
HON'BLE MRS. JUSTICE MALASRI NANDI  
[COURT NO. 12]**

**FOR JUDGMENT**

[ **JUDGMENT OF THE FOLLOWING CASE PERTAINING TO  
ITANAGAR BENCH WILL BE DELIVERED BY THEIR LORDSHIPS  
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE  
VIDEO CONFERENCING** ]

[ **THE DIVISION BENCH COMPRISING OF HON'BLE MR.  
JUSTICE M.R. PATHAK AND HON'BLE MR. S.K. MEDHI  
AND THE SINGLE BENCH OF HON'BLE MRS. JUSTICE  
M.NANDI WILL SIT AFTER RISING OF THIS BENCH** ]

**LINK FOR REMOTE VIDEO CONFERENCING:**

**<https://meet.google.com/nnz-coun-ekg>**

1	CRL.A. 25/2019	SHRI TANGA RUYI Vs THE STATE OF A.P.	MR. M BOJE TELI ANGO M G SINGH M DOJI	PP OF AP T TAYENG
	WITH I.A.(CRL.) 44/2019 IN CRL.A. 25/2019	SHRI TABOM RUYI Vs THE STATE OF A.P.	MR. M BOJE M G SINGH	PP OF AP
	WITH I.A.(CRL.) 45/2019 IN CRL.A. 25/2019	SHRI TABOM RUYI Vs THE STATE OF A.P.	MR. M BOJE M G SINGH	PP OF AP